

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	<p style="text-align: center;">COURT'S OR JUDGES'S ORDERS</p> <p style="text-align: center; color: red;">WWW.LIVELAW.IN</p>
	20.05.2021		<p>WPIL No. 65 of 2021</p> <p><u>Hon'ble Raghendra Singh Chauhan, C.J.</u> <u>Hon'ble Alok Kumar Verma, J.</u></p> <p>Mr. Aditya Pratap Singh, learned counsel for the petitioner.</p> <p>Mr. C.S. Rawat, learned Chief Standing Counsel for the State.</p> <p>This Court had received a letter sent by Mr. Aditya Pratap Singh, a learned Advocate of this Court, wherein he has highlighted certain difficulties being faced by the people of the State while battling the COVID-19 pandemic. He has pointed out that Oxygen Concentrators are not being classified as "<i>essential commodity</i>", despite the fact that it can be do so under the Essential Commodities Act.</p> <p>Secondly, according to him, private laboratories are charging exorbitant fees for carrying out CT scan. Therefore, the State Government should cap the fees being charged by the private laboratories.</p> <p>Thirdly, he further states that RT-PCR test results are forged in order to circumvent the Standard Operating Procedures ('the SOPs' for short) issued by the Union of India and the State Government.</p> <p>Mr. C.S. Rawat, the learned Chief Standing Counsel appearing for the State, seeks two weeks'</p>

time to file his counter-affidavit.

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Mr. Aditya Pratap Singh, the learned counsel for the petitioner is directed to implead the Union of India as a necessary party in this petition within a period of three days.

In case, the amended cause-title is filed by Mr. Aditya Pratap Singh, the learned counsel for the petitioner, the Registry is directed to issue notice to Mr. Rakesh Thapliyal, the learned Assistant Solicitor General for the Union of India and, Mr. Thapliyal, the learned Assistant Solicitor General, is directed to submit his counter-affidavit by 08.06.2021.

List this case on 09.06.2021.

(Alok Kumar Verma, J.)(Raghvendra Singh Chauhan, C.J.)
20.05.2021 **20.05.2021**

NISHANT